



सत्यमेव जयते

IN THE INCOME TAX APPELLATE TRIBUNAL, PANAJI BENCH, GOA
BEFORE HON'BLE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER
AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

ITA No. 036/PAN/2023, Assessment Year : 2013-14

Archana Prasad Kudchadkar
H.No. 653, Sarthaki,
Opp. Kadamba Bus Stop,
Margao, Goa.-403601
PAN : AIHPK7280M

..... *Appellant*

V/s

Income Tax Officer
Ward-3, Margao, Goa.

..... *Respondent*

Represented

Assessee by : Mr D E Robinson ['Ld. AR']

Revenue by : Ms Rijjula Uniyal ['Ld. DR']

Date of conclusive Hearing: 09/02/2026

Date of Pronouncement : 10/02/2026

ORDER

PER G. D. PADMAHSHALI, AM;

This appeal of the assessee is instituted u/s 253(1) of the Income Tax Act, 1961 ['the Act' in short] challenges the DIN & Order No. ITBA/NFAC/S/250/2022-23/1048246075 dt. 26/12/2022 passed u/s 250 of the Act by the National Faceless Appeal Centre, Delhi ['Ld. NFAC' in short] which in turn arisen from the order of assessment dt. 22/03/2016 passed u/s143(1) of the



Act by the Income Tax Officer, Ward-3, Margao, Goa [‘Ld. AO’ in short] for assessment year 2013-14 [‘AY’ in short]

2. During the course of hearing, the Ld. AR sought our attention to the appellant’s letter dt. 09/02/2026 seeking to withdraw the present appeal. Entreating contents thereof, the Ld. AR prayed for withdrawal of appeal. The Revenue expressed no-objection in allowing such withdrawal request.

3. The application for withdrawal endorsed by the registry as received vide inward no 310 dt 09/02/2026 perused and noted the contents thereof. Finding no reasons to reject the request, we permit the withdrawal and dismiss the present appeal of the appellant.

4. In result, the appeal of the assessee is **DISMISSED** as withdrawn.

U/r 34 of ITAT Rules, order pronounced in the open court on the date mentioned herein above.

-S/d-

PAVAN KUMAR GADALE
JUDICIAL MEMBER

Panaji, Dated : 10th day of February, 2026

Copy of the Order forwarded to :

1.अपीलार्थी / The Applicant
4. The Pr.CIT, Panaji

2. प्रत्यर्थी / The Respondent.
5. DR, ITAT, Panaji Bench, Goa

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

3. The CIT-(A)/NFAC Concerned.
6.गार्डफाइल / Guard File.

By Order
Sr. Private Secretary ITAT, Panaji.